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Title: Papers laid on the table of the House by members/Ministers.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Heavy Industries and Public Enterprises for the year 2008-2009.

(Placed in Library, See No. LT 8226/08)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2005-2006.

(ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8227/08)

MR. SPEAKER: Shri Handique.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2008-2009.

(Placed in Library, See No. LT 8228/08)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2008-2009.

(Placed in Library, See No. LT 8229/08)

MR. SPEAKER: I got a notice from him that he will not be present in the House.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2006-2007.

(ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8230/08)

(b) (i) Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2006-2007.

(ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8231/08)

(c) (i) Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, Noida, for the year 2006-2007.

(ii) Annual Report of the Hindustan Fertilizer Corporation Limited, Noida, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8232/08)

(3) A copy each of the following Detailed Demands for Grants (Hindi and English versions):-

(i) Ministry of Parliamentary Affairs for the year 2008-2009.

(Placed in Library, See No. LT 8233/08)

(ii) Ministry of Chemicals and Fertilizers for the year 2008-2009.

(Placed in Library, See No. LT 8234/08)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Department of Fertilizers, Ministry of Chemicals and Fertilizers for the year 2008-2009.

(Placed in Library, See No. LT 8235/08)

(5) A copy of the Outcome Budget (Hindi and English versions) of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2008-2009.

(Placed in Library, See No. LT 8236/08)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Krishak Bharati Cooperative Limited, New Delhi, for the year 2006-2007.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 8237/08)

**रेल मंत्रालय में राज्य मंत्री (श्री नारनभाई रठवा) :** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:

(1) (एक) रेलवे स्पोर्ट्स प्रमोशन बोर्ड, नई दिल्ली के वर्ष 2006-2007 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) रेलवे स्पोर्ट्स प्रमोशन बोर्ड, नई दिल्ली के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेज़ी संस्करण)।

(Placed in Library, See No. LT 8238/08)

(3) (एक) इंडियन रेलवे वेलफेयर ऑर्गनाइज़ेशन, नई दिल्ली के वर्ष 2006-2007 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) तथा लेखापरीक्षित लेखो।

(दो) इंडियन रेलवे वेलफेयर ऑर्गनाइज़ेशन, नई दिल्ली के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेज़ी संस्करण)।

(Placed in Library, See No. LT 8239/08)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8240/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Rehabilitation Council of India, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rehabilitation Council of India, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8241/08)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Limited and its subsidiaries,

Kolkata, for the year 2006-2007.

(ii) Annual Report of the Bharat Bhari Udyog Limited and its subsidiaries, Kolkata, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8242/08)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Automative Testing and R & D Infrastructure Project Implementation Society, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Automative Testing and R & D Infrastructure Project Implementation Society, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8243/08)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 2008-2009.

(Placed in Library, See No. LT 8244/08)

(2) A copy of the Solvent, Raffinate and Slop (Acquisition, Sale, Storage and Prevention of Use in Automobiles) Amendment Order, 2007 (Hindi and English versions) published in Notification No. G.S.R.689(E) in Gazette of India dated 1<sup>st</sup> November, 2007 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 8245/08)

(3) A copy of the Petroleum and Natural Gas Regulatory Board (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Amendment Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R. 405(E) in Gazette of India dated 31<sup>st</sup> May, 2007 under section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006.

(Placed in Library, See No. LT 8246/08)

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8247/08)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS): I beg to lay on the Table –

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Bharat Refractories Limited, Bokaro Steel City, for the year 2006-2007.

(ii) Annual Report of the Bharat Refractories Limited, Bokaro Steel City, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8248/08)

(b) (i) Review by the Government of the working of the Manganese Ore (India) Limited, Nagpur, for the year 2006-2007.

(ii) Annual Report of the Manganese Ore (India) Limited, Nagpur, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8249/08)

(c) (i) Review by the Government of the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2006-2007.

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 8250/08)

(d) (i) Review by the Government of the working of the Sponge Iron India Limited, Hyderabad, for the year 2006-2007.

(ii) Annual Report of the Sponge Iron India Limited, Hyderabad, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8251/08)